

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2026

Dated: _____

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nomination of Judicial Officers for Programme No. P-1478, P-1479 & P-1482.

Sir,

I am directed to refer to your letter No. NJA/Dir./Ac.Prog./2025-26/1885 dated 04.09.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1478, P-1479 & P-1482 scheduled to be held in the month of January, 2026 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

<u>S. No</u>	<u>Program No.</u>	<u>Date</u>	<u>Programme Name</u>	<u>Names of the nominated officers</u>
1.	P-1478	10.01.2026 & 11.01.2026	National Conference on Prevention of Corruption Act, 1988	1. Mr. Ajay Gupta, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi. 2. Mr. Murari Prasad Singh, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi. 3. Ms. Jyoti Kler, Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2.	P-1479	10.01.2026 & 11.01.2026	National Conference on Commercial Disputes	1. Mr. Ashutosh Kumar, District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi. 2. Mr. Sanjeev Kr. Malhotra, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi. 3. Mr. Rajesh Kr. Goel, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi.

Director)

J (West)

Aniruddha Bose
Former Judge, Supreme Court of India
Director
National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)
Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)
Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Ref: NJA/Dir./Ac.Prog./2025-26/1885
Dated: 4th September, 2025

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2025-26
from September, 2025 to May, 2026 [P-1459 to P-1504]**

The 10th meeting of the National Judicial Academic Council (NJAC) was held on 29.07.2025 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Programmes of NJA for 2025-26 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Programmes for NJA for the Academic Year 2025-26.

A copy of the Academic Calendar for the AY: 2025-26 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate three Judges from your High Court and three Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2025 to June, 2026 in the academic year 2025-26. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

with warm personal regards,

Yours sincerely,

Aniruddha Bose
(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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3.	P-1482	24.01.2026 & 25.01.2026	National Seminar on Cyber Crime and Electronic Evidence	1. Mr. Syed Zishan Ali Warsi, ASJ, New Delhi District, Patiala House Courts, New Delhi. 2. Mr. Pawan Kumar, ASJ, South District, Saket Courts, New Delhi. 3. Dr. Yadvender Singh, ASJ, West District, Tis Hazari Courts, Delhi
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Yours Sincerely,

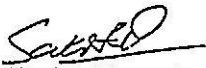
(Ashok Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

No. 14-18 /DHC/Gaz.-IB/G-3/NJA/2026

Dated: 05/01/26

Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- iii. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- iv. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- v. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.


(Satish Kumar)
Administrative Officer (J) (Gazette-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 587-594 TIS HAZARI COURTS : DELHI
/JOTP-Bhopal/Gaz./PDJ West/2026

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Dated Delhi the

Copy alongwith its enclosures forwarded for information and necessar compliance to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Concerned Judicial Officer of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filling Section, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Protocol Branch, West District, Tis Hazari Courts, Delhi.
5. The PRO, Tis Hazari Courts, Delhi.
6. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.